



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Criminal Misc III Suspension Of Sentence Application
(Appeal) No. 220/2022

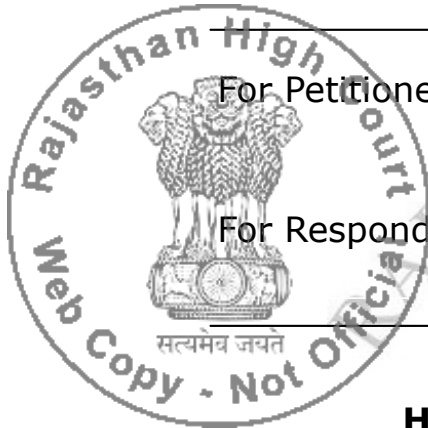
Asharam @ Ashumal

-----Petitioner

Versus

State Of Rajasthan

-----Respondent



For Petitioner(s) : Mr. Devdutt Kamat, Senior Advocate,
assisted by Mr. Rajesh Inamdar and
Mr. R.S. Saluja
For Respondent(s) : Mr. R.R. Chhaparwal, P.P.
Mr. Anil Joshi, GA-cum-AAG

**HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**

Order

01/04/2022

Learned Public Prosecutor prays for and is granted time
to file reply to this third application for suspension of sentences.

List after two weeks, as prayed.

(VINIT KUMAR MATHUR),J (SANDEEP MEHTA),J

14-Pramod/-